

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong ____ December, 2017.

No. HCM.II/44/2016-Estt/_____. In supersession of all previous orders in this behalf, Hon'ble the Chief Justice is pleased to constitute Departmental Promotion Committees comprising of the following members.

DPC No 1 - For the Posts from Registrar to Assistant Registrar:

- i. Registrar General
- ii. Director, Meghalaya State Judicial Academy
- iii. Registrar (Admn)

DPC No. 2 - For other posts in the Registry:

- i. Registrar General
- ii. Registrar (Admn)
- iii. Deputy Registrar (Admn. II)

By Order,

REGISTRAR GENERAL

Memo No. HCM. II/44/2016-Estt/ 494A Dated, Shillong 4th December, 2017

Copy to :-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
3. The PA to Registrar General, High Court of Meghalaya, Shillong.
4. The Registrar, High Court of Meghalaya, Shillong.
5. The Director, Meghalaya State Judicial Academy, Shillong.
6. The Deputy Registrar (Admn), High Court of Meghalaya, Shillong.
7. The Deputy Registrar (I&A), High Court of Meghalaya, Shillong.
8. The Deputy registrar (Admn. II), High Court of Meghalaya, Shillong.
9. All Assistant Registrar High Court of Meghalaya, Shillong.
10. The Chief Librarian, High Court of Meghalaya, Shillong.
11. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
12. The Public Relations Officer, High Court of Meghalaya, Shillong.
13. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
14. Office file.


REGISTRAR GENERAL